- (b) the power capacity of the transformers and when they are expected to arrive; and
- (c) the price to be paid for these transformers and how it is proposed to be paid?]

सिंचाई तथा विद्युत् मंत्री (श्री एस० कें० पाटिल) : (क) मोवियत संघ से कोई ट्रांसफीरमर्स नहीं मंगाये गये हैं।
(ख) श्रीर (ग). प्रश्न नहीं उठते।

t[THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) No transformers have been ordered from the U.S.S.R.

(b) and (c). Do not arise.]

SHIPYARD FOR THE REPAIR OF OCEANGOING VESSELS

•480. SHRI P. C. BHANJ DEO: Vfill the Minister of TRANSPORT AND CO|M-MUNICATIONS be pleased to state:

- (a) whether Government propose to set up a shipyard for the repair of ocean-going vessels;
- (b) how the repairs of the existing vessels are being carried out; and
- (c) if the repairs are carried out outside India, what is the average annual cost of repairs during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No. There is, at present, no proposal to set up a shipyard exclusively for repair works.

(b) and (c). A statement is laid on the Table of the Sabha.

STATEMENT

Repair of vessels and their annual average cost

- (b) Some of the Indian Shipping Companies, like the Scindias, have their own Workshop in India where
- t[] English translation.

repairs to their ships are carried out. Others have their coastal ships repaired in the existing repair workshops in the country *e.g.* the Mazagaon Dock Ltd. Bombay, Alcock Ashdown, Bombay and Garden Reach Workshop Ltd., Calcutta, Shaparia Dock and Steel Co., Bombay, while their ships operating in the overseas trades are repaired sometimes in India and sometimes at foreign ports.

(c) According to the information available in the Exchange Control Department of the Reserve Bank of India, the total foreign exchange cost of repairs abroad of Indian ships amounted to Rs. 33 lakhs in 1955-56 and Rs. 43 lakhs in 1956-57. No information is available for the previous three years.

SHRI P. C. BHANJ DEO: In the statement relating to part (c) of the question it is said that no information is available for the two years after 1957. May I know the reason for that?

SHRI RAJ BAHADUR: Prior to that What has been stated is that no information is available for the years before 1955-56.

SHRI P. C. BHANJ DEO: Oh, I am sorry. May I know the reason for that?

SHRI RAJ BAHADUR: We got the figures from the balance-sheets of the various companies and also checked up our information in regard to the foreign content of the expenditure from the Reserve Bank of India. And that is the source from which we got this information.

SHRI P. C. BHANJ DEO: May I know, Sir, if there is any proposal to develop Paradvip, a shipyard, during the Second Five Year Plan for the purpose of conducting repairs for outgoing vessels?

SHRI RAJ BAHADUR: I am not aware of any such proposal.

SHRI MAHESWAR NAIK: May I know, Sir, whether the existing shipyard at Visakhapatnam does not undertake any repair work?

Answers

SHRI RAJ BAHADUR: It does, Sir, to the extent of the capacity available with it.

SHRI AMOLAKH CHAND: May I request the hon. Minister to reply to all three questions 487, 488 and 489 together so that we can dispose them of together?

MR. CHAIRMAN: Yes. Questions No. 487, 488 and 489.

ASSOCIATION OP M.Ps. WITH BLOCK ADVISORY COMMITTEES

- *487. SHRI AMOLAKH CHAND (ON BEHALF OF SHRI MAHABIR PRASAD): Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:
- (a) whether Government have advised the State Governments to invite Members of Parliament to the Block Advisory Committees; and
- (b) if so, how many States have sent their reports informing Government that their advice is being given effect to?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY): (a) Yes, Sir. In the directions from this Ministry regarding the constitution of Project and Block Advisory Committees, States were advised to have local M.Ps. as Members of Block Advisory Committees. By virtue of their membership, M.Ps. are entitled to be invited to the meetings.

(b) All States except Jammu and Kashmir and Manipur.

ASSOCIATION OF M.Ps. WITH THE TRAINING CENTRES FOR COMMUNITY DEVELOPMENT

*488. SHRI AMOLAKH CHAND (on BEHALF OF SHRI MAHABIR PRASAD): Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

- (a) whether Government have advised the State Governments to associate Members of Parliament with the training centres for Community Development work; and
- (b) if so, 'whether Government have received any reports from the States in this connection?

MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY): (a) One of the conclusions reached in the meetings of the Informal Consultative Committee for the Ministry of Community Development held during the last session of Parliament, was that Members of Parliament may visit the Training Centres in their State both belonging to the Central Government and the Government. They may like to stay at the centres for a few days and mix with the trainees and the staff. They may study the course of training, see how the training is being imparted and suggest to State Governments or the Central Ministry, ways and means for improving the quality of training. State Governments have been advised accordingly.

(b) As the suggestion was only to be noted by the State Governments and necessary action taken when **any** Member of Parliament intimates a desire to visit a Training Centre, no report from the State Governments was called for. Some State Governments have, however, replied to say that they have duly noted the suggestion.

ASSOCIATION OF M.Ps. WITH THE STAT* INFORMAL CONSULTATIVE COMMITTEHB

*489. SHRI AMOLAKH CHAND (ON BEHALF OF SHRI MAHABIR PRASAD):

Will the Minister of COMMUNITY DEVELOPMENT be pleased to state:

- (a) whether Government have advised the State Governments to associate Members of Parliament with the State Informal Consultative Committees: and
- (b) if so, how many States have started inviting the Members of Parliament to such committees?